

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Srinagar)

Subject: Reconstitution of State Court Management Systems Committee.

Order

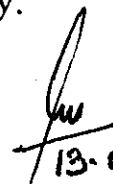
No:- 498 of 2023 RG/GS

Dated:- 13.04.2023

In compliance to the direction of Hon'ble the Supreme Court as contained in the communication dated 12th April, 2023 received from the Member Secretary, National Court Management Systems Committee, Supreme Court of India, Hon'ble the Chief Justice, High Court of J&K and Ladakh has been pleased to reconstitute the Court Management Systems Committee as under:

- 1) Hon'ble Ms. Justice Sindhu Sharma.
- 2) Hon'ble Mr. Justice Rajnesh Oswal.
- 3) Hon'ble Mr. Justice Mohd. Akram Chowdhary.

By Order


13.04.23

(Shahzad Azeem)
Registrar General

Dated: 13.04.2023

No: 19379-90/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
7. Registrar IT (Computers), High Court of J&K and Ladakh, Jammu.
8. Joint Registrar, Judicial/Protocol, High Court of J&K and Ladakh, Srinagar/Jammu
..... for information.
9. CPC e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
10. Chief Librarian, High Court of J&K, Jammu/Srinagar for information and for keeping the record of the same.
11. Office file.


13.04.23.
Registrar General